

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4000
ANSWERED ON:05.09.2012
FILLING OF VACANT POSTS
Agarwal Shri Rajendra; Ramshankar Dr.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether a large number of posts of employees are lying vacant in the Government and Public Sector Undertakings (PSUs);
- (b) if so, the steps being taken by the Staff Selection Commission (SSC) for the recruitment of employees on these vacant posts;
- (c) the details of the vacancies in the Central Government offices and PSUs of Union Government;
- (d) whether the Government has prepared any comprehensive scheme to fill up these posts through SSC; and
- (e) if so, the details thereof ?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (c): The cadre authorities in various Ministries/Departments/Attached Offices /Subordinate Offices directly take action to make recruitment for available vacancies as per the respective recruitment rules, through the mandated agencies. As per the mandate given to the Staff Selection Commission (SSC) in the Government Resolution, the SSC conducts open competitive examination/recruitment through selection method for direct recruitment to specified categories of posts as well as Limited Departmental Competitive Examination (LDCE) for filling up departmental vacancies in accordance with the requisition furnished to it by the respective cadre authorities. The information with regard to vacant posts in Government and PSUs of Union Government is not centrally maintained. The matters relating to filling up of the posts in PSUs are dealt with by the concerned PSUs themselves.

(d) & (e): The question of preparing comprehensive plan to fill up existing vacancies of all categories of posts through SSC, accordingly, does not arise.